NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

S.No. NAME (IN CAPITAL)

UNDER SECTION

: TCP/141/2016

: T.P. Saravanavel & 3 others

: M/s. Ponny Retail's Private Ltd and 2 others

: 397/398, 402, 406

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D. GOPAL G. Elamaran

3. Rajasekhan VK

Coursel for petitioners, Coursel for Ra Coursel for R3

ORDER

Counsels for both the parties are present and submitted that the settlement is not possible. Therefore, matter may be taken up for final hearing and prayed for time. At request, time is enlarged. Put up on 23.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk